

Industries for Unemployed Adivasi Youth

9228. SHRI K. PRADHANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether there are some industries meant for the unemployed educated Adivasi Youth also;

(b) if so, the details thereof, State-wise as well as the facilities given to them for this purpose; and

(c) the details regarding the steps Government are taking to encourage these people in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). Without earmarking any specific industries for unemployed adivasi youths Government administer a variety of programmes specially focussed on Adivasi youths taking up industries of their choice. Such programmes include:

(1) special entrepreneurial development programmes for the exclusive benefit of SC/ST entrepreneurs run by Small Industries Service Institutes in different parts of the country based on local requirements;

(2) reservation of 15 per cent of seats subjects to availability of candidates for persons from SC/ST communities in various training programmes organised by SISIs;

(3) regular and ad hoc training programmes undertaking in some specific sector e.g. leather by Central Footwear Training Centres at Madras and Agra and by other SISIs/PTDCs for improving traditional skills in artisans;

(4) consultancy and testing services at concessional terms wherever charges are leviable;

(5) concessional terms of financing for hire purchase programme, and

(6) stipendary training and other assistance in machinery and equip-

ment supply under the Rural Artisans Programme.

(7) Seed/margin money assistance upto 15 per cent of their investment subject to a ceiling of Rs. 30,000.

Committee of eminent criminologists for Delhi

9229. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a Committee of eminent criminologists, experts has been constituted with a view to suggest ways and means of dealing effectively with the increasing menace of robberies, dacoities and car-brone crimes in the capital;

(b) if so, the composition and functions of the Committee; and

(c) whether Government have asked the Committee to submit its report immediately?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI YOGENDRA MAKWANA):

(a) and (b). A Committee has been set up in order to study and suggest ways and means of dealing effectively with the increasing menace of thefts, robberies, dacoities and other crimes in which stolen motor vehicles are used. The composition and functions of the Committee are mentioned in the Delhi Administration's Notification dated 6th April, 1981, a copy of which is laid on the Table of the House. [Place in Library. See No. LT-2417/81].

(c) The Committee has been asked to submit report within a month.

पुलिस कर्मचारियों को आवास सुविधा देने के लिए मध्य प्रदेश को दी गई वित्तीय सहायता

9230. श्री शिव कुमार सिंह ठाकुर : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) 1978-79, 1979-80 और 1980-81 में पुलिस कर्मचारियों को